

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5281
TO BE ANSWERED ON 25.07.2019**

Minority Welfare Proposals

†5281. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of proposals regarding minority welfare received by the Union Government from the Government of Maharashtra for sanction during the last three years;
- (b) the total number of proposals out of these which have been sanctioned along with the number of proposals lying pending; and
- (c) the time by which the pending proposals are likely to be sanctioned?

A N S W E R

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (c) : This Ministry has implemented Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme, earlier known as Multi Sectoral Development Scheme (MsDP), in 1300 identified Minority Concentration Areas (MCA) of the country with the objective of developing socio-economic assets and basic amenities to bring these areas at par with other parts of the country. Projects under PMJVK are sanctioned on the basis of proposals received from the States/UTs as per the requirement and felt need of the identified MCA. During 2017-18, the number of MCAs identified in the State of Maharashtra for implementation under MsDP were 14 which included 8 Minority Concentration Blocks and 6 Minority Concentration Towns. However, the area of implementation of the programme was expanded in the restructured PMJVK. The number of MCAs identified in the State of Maharashtra for implementation of PMJVK are presently 72, which includes 10 Minority Concentration District Headquarters, 28 Minority Concentration Blocks and 34 Minority Concentration Towns. This Ministry has received a number of proposals from the State Government for implementation of projects in the identified MCAs which have been considered and projects which were found to be viable and in accordance to the guidelines of the scheme, have been sanctioned. The projects sanctioned are one Boys' Hostel at Buldanain 2017-18 and one Sadbhav Mandap each at Parbhani and Hingoli in 2018-19. Recently, construction of a Common Service Centre (CSC) at Udgir MCA in Latur district has been approved by the Empowered Committee on PMJVK.

Besides PMJVK, other welfare schemes of this Ministry have also been implemented in the State of Maharashtra. The number of beneficiaries and amount disbursed in the State of Maharashtra during the last three years are as follows:

S.No.	Scheme	No. of Beneficiaries	Amount involved (in Rs. crores)
1	Scholarship Schemes	18.68 lakh	296.79
2.	SeekhoAurKamao	5682	-
3.	NaiManzil	2615 – Education 1383 – Skill Training	5.81
4.	NaiUdaan	100	0.57
5.	NayaSavera	3580	15.72
6.	NaiRoshni	1850	0.49
7.	USTAAD	300	0.58

Further details of the above schemes and remaining schemes of the Ministry are available on website www.minorityaffairs.gov.in
